

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to Hon'ble High Court letter No2828-2839/DHC/Gaz-IIB/G-9/2024 dated 04.05.2024, the following Judicial Officers of Delhi Judicial Service, West District, Tis Hazari Courts, Delhi are hereby detained for duty during Summer Vacation 2024 for the period and purpose mentioned against their names :-

S.No	Name of the Judicial Officer	Detention Period	Work Assigned
1	Sh. Vikas Madaan, CJ-01	10.06.2024 to 14.06.2024	To check the stock of stationery etc of West District with the help of the officials available in the General Branch / Purchase Cell of West District.
2	Ms. Disha Singh, CJ-02	25.06.2024 to 29.06.2024	To look after the updation of leaves of the officers / officials of West District on the LAYERS with the help of the concerned staff of West District.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2024.

*Vin-111111*  
28/05/2024  
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

No. 761/18280-18305 /S.V./Gaz./PDJ West/2024 Dated, Delhi the 28/5/24

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers concerned.
5. The ACJ West District, Tis Hazari Court, Delhi.
6. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
7. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
8. The Secretary Bar Association, Tis Hazari Court, Delhi.
9. The PRO, Tis Hazari Court, Delhi.
10. The PS to the undersigned.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. Notice Board, West District, Tis Hazari Court, Delhi.

*Vin-111111*  
28/05/2024  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI